

(b) As per the action plan of the above agencies, de-silting of drains has been undertaken.

(c) The three corporations of Delhi and New Delhi Municipal Council have reported that de-silting of drains is a continuous process and appropriate action is taken to prevent the water logging during monsoon.

Shortage of quality retail space

3198. SHRI D. P. TRIPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that international retailers are finding it difficult to get quality retail spaces in top Indian cities, if so, the reasons therefor;

(b) whether it is also a fact that total available malls in the country have over 50 per cent vacancy, if so, the reason therefor; and

(c) the steps Government is taking so that global standards could be achieved?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):
(a) to (c) Land use planning being the State subject, the Ministry of Urban Development does not maintain such data.

Application to DDA for construction of Barat Ghars/Community Centres

†3199. SHRI PARVEZ HASHMI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether DDA has received applications regarding construction of new Barat Ghars/Community Centres or multi purpose halls in Noor Nagar, Madanpur Khadar Gaon and J.J. rehabilitation colony, Madanpur Khadar areas falling under Okhla legislative assembly;

(b) the reaction of Government upon the said applications so far, the details thereof;

(c) the status of the allocation of funds for the abovesaid project, the details thereof; and

(d) by when the said work is likely to be started, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):
(a) and (b) Yes, Sir. Delhi Development Authority (DDA) has informed that the piece of land identified at Noor Nagar for the construction of Barat Ghar belongs to Jamia Millia Islamia. Therefore, no Barat Ghar can be constructed by DDA on that land. Construction of Barat Ghar at village Madanpur Khadar and J.J. Colony, Madanpur Khadar may be taken up after the Screening Committee approves the scheme.

†Original notice of the question was received in Hindi.